

JUDICIAL ACADEMY, ASSAM, GUWAHATI

OFFICE ORDER

Dated Guwahati, the 6th September, 2013

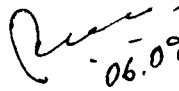
No. JAA.28/2013/ 258 / ::::: The engagement of Shri Suraj Basfor, S/O Sri Dasarath Basfor as Safai Karmachari of the Judicial Academy, Assam, has been extended for a further period of 3 (three) months w.e.f. 01.09.2013 on the same terms and condition at a consolidated fixed pay of Rs.4000/- per month on contractual basis.

Sd/-
DIRECTOR
JUDICIAL ACADEMY, ASSAM

Memo No. JAA.28/2013/ 259-267 / Dated Guwahati the 6th September, 2013.

Copy to :-

1. The Registrar (Admn), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
3. The Joint Registrar (PM & P) Gauhati High Court, Guwahati.
4. The Director of Accounts and Treasuries, Kar Bhawan, Dispur, Guwahati-6.
5. The Deputy Registrar (Apptt / Finance), Gauhati High Court, Guwahati.
6. The Secretary, NEJOTI, Gauhati High Court Bldg., Guwahati.
7. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Office Order in the High Court website as well as Judicial Academy, Assam website.
8. The CA to Registrar General, Gauhati High Court, Guwahati.
9. Sri Suraj Basfor, C/O Sri Dasarath Basfor, Ananda Nagar, Harijan Colony, District-Kamrup (M), Guwahati-781032. He is directed to report to the undersigned immediately.


06.09.2013
(N.G.DAS)
ADMINISTRATIVE OFFICER
JUDICIAL ACADEMY, ASSAM